

Title: Demand to extend facilities to the small scale units of West Bengal affected with the devastating floods as in the case of earthquake affected units of Gujarat.

SHRI BASU DEB ACHARIA (BANKURA): Mr. Deputy-Speaker, Sir, a large number of small-scale units of West Bengal had suffered immensely due to the devastating floods which took place last year. The total number of small-scale units affected is 25,696. The Government of West Bengal had already written to the Government of India for extending the same benefit, which was announced in case of such small-scale units which were affected because of the earthquake in Gujarat, to these units of West Bengal. The tax holiday scheme which was allowed in case of Gujarat was not extended in case of the small-scale units which are adversely affected due to the devastating floods in the State of West Bengal. This is rather a discrimination. There is a demand to extend the same facility for the small-scale units of West Bengal which were affected due to the floods.

I would urge upon the Government for help in this regard. A large number of small-scale units where a large number of employees are involved are there. The Government of India should consider the request of the Government of West Bengal for extending the same facilities to them also which were announced for similar units in Gujarat. Thank you.